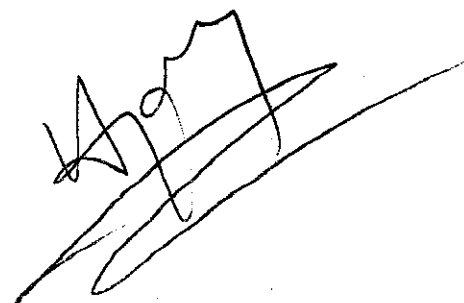


**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE
SHAHARA DISTRICT, KARKARDOOMA COURTS, DELHI:
DUTY ROSTER FOR THE MONTH OF JUNE 2019**

The following Metropolitan Magistrates will look after the work of Duty Magistrate in Shahara District at Karkardooma Courts Complex, Delhi on the dates noted against their names. It is enjoined upon the Duty Magistrates to hold trial of accused persons involved in petty cases whenever necessary and to attend all urgent matters, such matters, as are placed before them. They should always be available in their homes on the day of Duty.

On Sundays and other holidays, they are required to reach the court at 11.00 am and remain there till the disposal of the remand and other miscellaneous work. The MMs shall also look after the work of Traffic Courts besides the remand work. On working days, Duty Magistrate shall remain in the court till 05:00 pm. The Duty Magistrates would be assisted by their own staff.

Sl. No.	Name of the MMs	Working Days	Holidays	R. No.
1	Sh. Ajay Garg, Ld.C.M.M. R/o H.N. 1097 Sector -2 Ballabgarh Faridabad.	59
2	Sh. Vijay Kumar Jha, Ld.A.C. M.M R/o A-84 11nd Floor Ramprastha Colony, Ghaziabad, U.P 201011.	28-06-19 29-06-19	30-06-19 (SUNDAY)	62
3	Ms. Deepti Devesh, Ld. MM (M.M.-04) R/o Flat No. 605, Residential Complex, Karkardooma court, Delhi	24-06-19	09-06-19 (SUNDAY) 10-06-19 (SUMMER VACATION)	55
4	Sh. Vikram, Ld. MM-04 R/o A-802 Judicial Officers Flats-26, Rohini, Delhi.	03-06-19 04-06-19	02-06-19 (SUNDAY)	31
5	Sh. Ravinder Kumar Pandey, Ld. MM-03 R/o Flat No. 202, Type -V Karkardooma Courts Residential complex Karkardoom Delhi-32	06-06-19 07-06-19	05-06-19 (Idu'1 Fitr)	56
6	Ms. Snigdha Sarvaria Ld. MM-01 R/o 10A, 11nd & 111rd Floor, Sanjay Nagar Near Gulabi Bagh, Delhi-110007	01-06-19	19-06-19 (SUMMER VACATION) 23-06-19 (SUNDAY)	54
7	Ms. Kadambhari Awasthi, Ld. M.M (M.C.-02). R/o Flat No 2121, Type-IV Gulabi Bagh Delhi.	25-06-19 27-06-19	08-06-19 (2 nd SATURDAY)	60
8	Ms. Vidhi Gupta, Ld. MM (M.C.-03) R/O B- 123 Top Floor, Nirman Vihar, Delhi-92	21-06-19 22-06-19	15-06-19 (SUMMER VACATION)	312
9	Sh. Prayank Nayak, Ld. MM R/o Flat No. 705 Type IV Karkardooma Courts Residential Complex, Delhi	20-06-19 26-06-19	13-06-19 (SUMMER VACATION)	38
10	MS. Samiksha Gupta Ld. MM-05 R/o M-204, Ajnare Deffodil, Sector 137, Noida. (opp. Felix Hospital)-	11-06-19 12-06-19 14-06-19 (SUMMER VACATIONS)	316
11	Sh. Mayank Mittal Ld. M.M.-06 R/o 278-RU Block (1st. Floor) Pritam Pura Delhi	16-06-19 (SUNDAY) 17-06-19 (SUMMER VACATION) 18-06-19 (SUMMER VACATION)	37



NOTE:-

When any Working day is declared holiday, the Duty Magistrate, on that day will be deemed as Duty Magistrate for whole of the day without any further order.

It is impressed upon the MMs to complete their entire work. They should not leave their court work for the Duty MM. Release Warrants should be signed by the MM who accepts the bail bond and the regular MM should not leave his/her court before disposal of the work of his/her court which is brought before him/her up-to 4.00 pm. All the consequential work arising in pursuance of the orders issued by regular MM, should be disposed of by the regular MMs.

The Metropolitan Magistrate who is deputed as Duty Magistrate if summoned for the day of such duty to appear as witness in a court located in court complex other than the place of posting, will send formal request in advance to the court where he/she has to appear as a witness for his/her exemption from court attendance. If the court in question again intimates the officer requiring his/her attendance for that date, he/she may do so in the forenoon session under an intimation to the office of undersigned/Ld. CMM (Ref. S.O. issued by the District & Sessions Judge, Delhi, vide letter No. 42534 684/DM/Gaz. dt. 26.10.99).

No Metropolitan Magistrate shall proceed on leave or remain absent on the day he/she is deputed as Duty Magistrate except under the exceptional circumstances or emergency. In case of any emergency or inevitable circumstances, if a Duty MM has to proceed on leave, he/she shall send a formal request in advance for change of duty with the officer agreeing to perform duty in his/her place to the office of the undersigned.

The Duty MM of the day shall report at Video Conferencing Room latest by 12.00 noon and shall dispose of the work as per direction of undersigned.

The Ld. MMs deputed for duty on holidays Second Saturdays and Sundays who actually work on such days will be entitled to avail of special casual leave(Compensatory Leave) in lieu of duty performed on such days Within one year thereof. (This is with reference to Notification No.43/Rule/DHC dated 12.01.2012. conveyed through Endst. No.6546-63/Rules/DHC dated; 06.03.2012) and the Members of the staff of their court who actually worked on such days will be entitled to avail of special casual Leave (Compensatory leave) in lieu of duty performed on such days as per rules. The special Casual Leave(Compensatory leave) of Ld. MMs shall be routed through and after the verification of the undersigned. The Ld. MMs while forwarding the application of the staff for grant of such Spl.C.L (Compensatory leave) shall certify that the official concerned has actually worked on a Particular day.

All the TIPs pertaining of accused persons to the court of undersigned, Sh.Prayank Nayak Ld.MM-02 Ld.MM-03, Shahdara, and Sh. Vikram Ld.M.M.-04 Shahdara, and Sh. Mayank Mittal, Ld. M.M.-06 Shall be assigned to Ms. Samiksha Gupta, Ld.MM-05, Shahdara, KKD Courts, and all the TIPs pertaining to accused persons to the court of Ld. ACMM, Shahdara. Ms.Snigdha Sarvaia MM-01 Shahdara, Ms. Samiksha Gupta, Ld. M.M.-05 and Sh. Ravinder Kumar Pandey, Ld. M.M.-03 shall be assigned to the court of Sh. Mayank Mittal, Ld.M.M.-06,Shahdara, KKD Courts, Delhi.

Rest of the conditions shall remain unchanged.

(AJAY GARG)
Chief Metropolitan Magistrate,
Shahdara District,
Karkardooma Courts, Delhi
Dated:29.05.2019

No. 477 /CMM/SHD/KKD/Delhi

Copy for information to:-

- 1 The Registrar General, High Court of Delhi.
- 2 All Ld. District & Sessions Judge, Shahdara/N-E/East/South/S-E/North/N-W/Dwarka/PHC/Rouse Avenue/West and Central Delhi/New Delhi.
- 3 The Secretary, DLSA SHD/East/North East, Karkardooma Courts, Delhi.
- 4 All the Metropolitan Magistrates, Shahdara District, Karkardooma Courts, Delhi.
- 5 The D.C.P. Shahdara/ East/North East/ thr. Chowki Incharge, KKD Courts, Delhi.
- 6 The Incharge, District Courts Web-Site Committee, KKD Courts, Delhi.
- 7 Incharge Pool Car & Incharge Caretaking Branch, Karkardooma Courts, Delhi.
- 8 Incharge Cash Branch, Karkardooma Courts, Delhi.
- 9 Chief Public Prosecutor, Karkardooma Courts,Shahdara/East/North-East,Delhi
- 10 Secretary Shahdara Bar Association, Karkardooma Courts, Delhi.
- 11 Lock Up Incharge, Karkardooma, Delhi.
- 12 Information Center, Karkardooma Courts, Delhi.
- 13 Video Conference Room, Karkardooma Courts, Delhi
- 14 The Notice Board Karkardooma Court Complex, Delhi
- 15 For uploading on LAYERS
- 16 For uploading on Website of Distt.Courts Delhi through LAYERS
- 17 Office Order File.

(AJAY GARG)
Chief Metropolitan Magistrate,
Shahdara District,
KARKARDOOMA COURT Delhi